

HIGH COURT OF HIMACHAL PRADESH AT SHIMLA.

No.HHC/PJ/93-I

Dated: 3.10.2013.

NOTIFICATION

The High Court of Himachal Pradesh, in exercise of the powers vested under Section 29 read with Section 10 and 11 of the Himachal Pradesh Courts Act, 1976 as well as in supersession of the Notification dated, 8.4.2009, has been pleased to pass the following orders :-

I. **District Judges/Addl. District Judge**

The court of District Judge/Additional District Judge shall have the pecuniary jurisdiction in all original Civil Suits the value of which exceeds Rs. 20,00,000/- (Rupees twenty lacs) but does not exceed Rs.30,00,000/- (Rupees Thirty lacs).

II. **Civil Judge (Senior Division)**

The Court of Civil Judge (Senior Division) shall exercise the jurisdiction in all original Civil Suits the value of which exceeds Rs.10,00,000/- (Rupees Ten Lacs) but does not exceed Rs.20,00,000/- (Rupees Twenty lacs).

III. **Civil Judge (Junior Division)**

The court of civil Judge (Junior Division) shall exercise the jurisdiction in all original Civil Suits the value of which does not exceed Rs. 10,00,000/- (Rupees ten lacs).

BY ORDER

REGISTRAR GENERAL

Endst. No. HHC/PJ/93-I- 87023-27 Dated 3.10.2013.

Copy forwarded to :-

1. The Principal Private Secretary to Hon'ble the Chief Justice, High Court of H.P., Shimla.
2. The L.R.-cum-Secretary (Law) to the Government of Himachal Pradesh, Shimla -171002.
3. The Secretary/Private Secretary PAs to the Registrar General Registrar (Inspection, Confidential and Budget)/Registrar (Legal Research & Rules) Registrar (Judicial) & JB)/Registrar (Vigilance, Finance & Accounts)/OSD-CPC and Computer Cell/OSD-Personnel O & A and Library OSD-Estt. Protocol & Building/OSD (Administrator-Assistant Coordinator, Main Mediation Centre, High Court of H. P., Shimla.

District & Sessions Judge
Una, Distt. Una (H.P.)

25/10/2013

District & Sessions Judge Una

Receipt No. 4489

Date 25/10/2013

17/11/13

4. All the District/Additional District Judges, Civil Judges (Sr. Division)/(Jr. Division) in H.P.
5. All the Presidents, Consumer Redressal Fora, Shimla, Mandi and Kangra at Dharamshala.
6. The Presiding Officer, Labour Court-cum-Industrial Tribunal, Shimla/ Dharamshala, H.P.
7. The Member Secretary/Administrative Officer, HP State Legal Services Authority, Shimla.
8. The Director/Joint Director/Deputy Director, H.P. Judicial Academy, Shimla - 171005.
11. All the Additional Registrars of this Hon'ble High Court.
12. All the Deputy Registrars/ Assistant Registrars/ Secretaries/ Court Masters/ Private Secretaries/ Section Officers/ Marriage Counsellor/ Chief Librarian Public Relation Officer of this Registry.
13. The Scrutiny Assistant of this Registry with five spare copies.
14. The Technical Director, NIC, HP High Court for updating the official website.
15. Guard File.


Registrar General